

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).13239/2006

BED RAM Petitioner(s)

VERSUS

RATAN LAL & ORS Respondent(s)

Date: 23/11/2007 This Petition was called on for hearing today.

For Petitioner(s)
Ms. Aparna Sinha, Adv.
Mr. Abhijat P. Medh, Adv.

For Respondent(s)
Mr. Praveen Chaturvedi, Adv.

UPON hearing counsel the Court made the following
ORDER

Service is complete.

There is no appearance for respondent No.6.

Respondent Nos. 1 to 5 are granted four weeks' time to file
counter affidavit, if any.

List again on 31.1.2008.

(M.P. Bhadran)
Registrar

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